

ADM/7/2020

Office of the  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Dated: 20.06.2020

**NOTIFICATION**

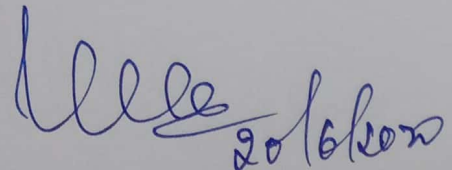
**PART-A**

Sitting arrangement for limited functioning of courts as notified under Notification no. ADM/294/2020, dated 12.06.2020 in respect of Smt. G. S. Praseela Kumari, II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru for 22.06.2020, stands cancelled since the officer is proceeding on Casual leave.

Further it is notified that 24.06.2020 will be a sitting day for Smt. G. S. Praseela Kumari, II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.

**PART-B**

The IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru is placed incharge of the court of II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru on 22.06.2020.



**(VENKATESH NAIK T.)**

Prl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru



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